

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Excise Appeal No.899 of 2012

(Arising out of OIA-118-119/2012-AHD-III-/SKS/COMMR-A-/AHD passed by Commissioner of Central Excise-AHMEDABAD-III)

Hasmukh Shah

.....Appellant

Block No. 91, Village-Vavdi, Opp. Elite English Medium School, Kheda Dholka Road,
KHEDA, GUJARAT

VERSUS

C.C.E. & S.T.-Ahmedabad-iii

.....Respondent

Custom House... 2nd Floor,
Opp. Old Gujarat High Court, Navrangpura,
Ahmedabad, Gujarat- 380009

APPEARANCE:

None appeared for the Appellant

Shri R B Bhashkar, Superintendent (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
 HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 22.01.2020
DATE OF DECISION: 22.01.2020

The appeal is disposed of. For order, see order of date in Excise Appeal No. 898 of 2012.

**(Ramesh Nair)
Member (Judicial)**

**(Raju)
Member (Technical)**

Vinit